

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1141
TO BE ANSWERED ON 29TH APRIL, 2016**

RECOGNITION/DE-RECOGNITION OF MEDICAL COLLEGES

1141. SHRI RAMDAS C. TADAS:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether a large number of students go abroad for obtaining medical degree;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the inconsistent policy of recognition/de-recognition of private medical colleges has affected the career prospects of medical students; and
- (d) if so, the details thereof and the corrective steps taken by the Government and MCI in this regard?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a) & (b): Government is aware that some students go abroad for obtaining medical degree. However, no such data is maintained centrally.

(c) & (d): As per Regulations notified by the MCI, every medical college has to get yearly renewal permission till the first batch of students appear in final year examination and the course is recognized. For this purpose the MCI conducts yearly inspections of the colleges and makes its recommendation to the Central Government. Colleges found deficient in terms of faculty, residents, clinical material and other facilities for proper functioning of medical college are not given renewal permission/ recognition.